

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 4TH DAY OF AUGUST, 2000

Original Application No. 1168 of 1998

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Jagdish Prasad Mishra, aon of Shri Kant Mishra,  
R/o Vill & PostKunverda, District Jaunpur.

.... Applicant

(By Adv: Shri R.J.Mishra)

Versus

1. Union of India through its Secretary  
Post and Telegraph Department  
New Delhi
2. The Post Master General, Allahabad.
3. The Superintendent of Post Office  
Jaunpur Division, Jaunpur.

.... Respondents

(By Adv: Shri Amit Sthalekar)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

This application has been filed seeking direction to the respondent no.3 to make appointment on the post of EDBPM, branch Kunverda in Fatehganj, district Jaunpur for which names were required from the Employment Exchange vide letter dated 20.2.1995. Counter affidavit has been filed wherein it has been stated that the vacant post has been filled up by appointing Bansraj who was appointed as EDBPM Kishunpur on 16.1.1989 provisionally, who had to leave the post as permanent incumbent Vinay Kumar Singh came back to join after being exonerated in disciplinary proceedings. In the aforesaid circumstances, the selection proceedings for the post office Kunverda were given up. In our opinion, ~~that~~ since the post has been filled up applicants cannot be

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granted any relief in this application. The application has  
no merit and is rejected. No order as to costs.

*S. Bain*  
MEMBER(A)

*R*  
VICE CHAIRMAN

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